

(A)

CAT/1/11

H.P. Biranchi Na
Srimanta
V. Naras

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./B.A. No.....

537

199

6

Biranchi Narayan Singh.....Applicant(s)

Versus

Union of India & Ors.....Respondent(s)

Sr. No	Date	Order with Signature
257	26-7-96	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">Registrar</p> <p>In this application, the applicant prays for a direction to the Respondents for consideration of his case for the Post of EDMC/EDMP which are going to xxxxx fell vacant on 31-7-96 on retirement of Shri H. K. Singh. The applicant apprehends that an outsider may be asked to discharge the duties which the applicant is now doing as a substitute for his father. He prays that till a regular selection is made for the Post of EDMC/EDMP, he should be allowed to continue in the post in question.</p> <p>After hearing learned Senior Standing Counsel, Mr. Ashok Mohanty who is present, Respondents 2 and 3 are directed to allow the petitioner to continue as a substitute EDMC/EDMP of Sukleswar Sub Post Office till a regular selection is made provided</p>
		<p>9. P.O. for Rs 50/- has been filed.</p> <p>25/7/96</p> <p>To Regd. fl.</p> <p>25/7/96. 25.07.96. SO (8)</p> <p>Registration</p> <p>25/7/96.</p> <p>Please</p> <p>Bench</p> <p>for Admn. 810</p>

2
(A) 2

Serial
No. of
Order

Date of
Order

Order with Signature

Respondents think that he has been discharging his duties to their satisfaction. OA is disposed of.

Pranav Mukherjee
Member (Admn.) 26/7/96

Order no. 1, DR. 26-7-96

A copy of Order may be given to both the Comrads.

Ach
30/7/96 Mukherjee
30.07.96
S.O. (J)

Received one copy of the order at 26-7-96

Srinivasa Das
30.7.96

Order no. 1, DR. 26-7-96

A copy of Order along with the a/c may be sent to all O.P. by Registered Post

Ach
30/7/96 Mukherjee
01.08.96
S.O. (J)